

आयकर अपीलीय अधिकरण: लखनऊ न्यायपीठ: लखनऊ

दिनांक-19/10/2026 से दिनांक-22/10/2026 की अवधि का न्यायपीठ का गठन।

अवधि	न्यायपीठ	पीठ गठन
19.10.2026 से 22.10.2026	न्यायपीठ (SMC)	श्री कुल भारत, उपाध्यक्ष महोदय
21.10.2026 से 22.10.2026	न्यायपीठ (A)	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय एवं श्री निखिल चौधरी, लेखा सदस्य महोदय
19.10.2026	न्यायपीठ (A)	रदद (CANCELLED)
19.10.2026 से 22.10.2026	न्यायपीठ (B)	रदद (CANCELLED)

नोट : (i) The Part Heard Matters fixed during the above period will be heard by respective Benches.

(ii) On 20.10.2026 is Gazetted Holiday on account of Dusshera.

(iii) Bench 'A' will not function on 19.10.2026 and the cases fixed on the said date stand adjourned to 07.12.2026.

(iv) Bench 'B' will not function during the period from 19.10.2026 to 22.10.2026 and the cases fixed on the said dates stand adjourned as follows:-

Cases fixed on

19.10.2026

21.10.2026

22.10.2026



Adjourned to

08.12.2026

09.12.2026

10.12.2026

आदेश द्वारा
माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)

सहायक रजिस्ट्रार

दिनांक:- 16-10-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 19-OCTOBER-2026 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
IN COURT ROOM 1**

WEBEX MEETING ID-26420785626 PASSWORD-12345

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 175/LKW/2022	2019-20	[A] M/S PRAMOD TELECOM PVT. LTD.	
2	ITA 79/LKW/2023	2020-21	[A] M/S. JM MANPOWER & SECURITY PVT. LTD	
3	ITA 468/LKW/2024	2018-19	[A] SHYAM VANASPATI OILS LIMITED	
4	ITA 536/LKW/2024	2017-18	[A] HASEEB AHMAD	
5	ITA 226/LKW/2025	2018-19	[A] MUNNI DEVI JAISWAL	
6	ITA 296/LKW/2025	2017-18	[A] OM PRAKASH	
7	ITA 329/LKW/2025	2018-19	[A] SUBHASH AGARWAL	
8	ITA 656/LKW/2025	2013-14	[A] SUBHADRA GUPTA	
9	ITA 909/LKW/2025	2018-19	[A] MUHAMMAD AAMIR	
10	ITA 49/LKW/2026	2017-18	[A] LATE MUKH RAM YADAV THROUGH LEGAL HERI SHANTI DEVI	
11	ITA 97/LKW/2026	2012-13	[D] JAWANDAMAL DHANNAMAL	
12	ITA 103/LKW/2026	2012-13	[A] JAWANDAMAL DHANNAMAL	
13	ITA 135/LKW/2026	2022-23	[A] HIRDAY DASS GUPTA	
14	ITA 165/LKW/2026	2015-16	[A] DESH RAJ MITTAL HUF	
15	ITA 231/LKW/2026	2017-18	[A] HIMANSHU VERMA	

*Office Superintendent
For Assistant Registrar
16-Oct-2026*

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 21-OCTOBER-2026 (WEDNESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
IN COURT ROOM 1**

WEBEX MEETING ID-26420785626 PASSWORD-12345

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 267/LKW/2026	2012-13	[A] RAKESH ASHOK JAGTIANI	
2	ITA 285/LKW/2026	2020-21	[A] NITESH RASTOGI HUF	
3	ITA 381/LKW/2026	2017-18	[A] DEEP CHAND JAISWAL	
4	ITA 397/LKW/2026	2017-2018	[A] INDRA BHUSHAN GUPTA	
5	ITA 406/LKW/2026	2020-21	[A] NAVI AHMAD	
6	ITA 407/LKW/2026	2020-21	[A] POONAM TRIPATHI	
7	ITA 473/LKW/2026	2015-16	[A] SEEMA GUPTA	
8	ITA 655/LKW/2026	2019-20	[A] SARITA KATIYAR	
9	ITA 658/LKW/2026	2019-20	[A] SHRI BARAHSAINI RAMLEELA AVAM RAMBAG TRUST	
10	ITA 660/LKW/2026	2017-18	[A] SANJAYESH CHANDRA GUPTA	
11	ITA 661/LKW/2026	2020-21	[A] MADHULIKA SAHU	
12	ITA 664/LKW/2026	2022-23	[A] RAM SHANKAR VERMA	
13	ITA 665/LKW/2026	2020-21	[A] DINESH KUMAR TRIPATHI	
14	ITA 668/LKW/2026	2017-18	[A] RIZWAN HAIDER	


Office Superintendent
For Assistant Registrar
16-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 21-OCTOBER-2026 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID-26420785626 PASSWORD-12345

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 473/LKW/2025	2011-12	[A] MUKUL CHAWLA	
2	ITA 315/LKW/2026	N.A.	[A] GAJANAND SHANTI DEVI DALMIA DHARMADA TRUST	
3	IT(SS)A 609/LKW/2026	2019-20	[D] M/S RUSTAM FOODS PVT. LTD.	
4	IT(SS)A 610/LKW/2026	2020	[D] M/S RUSTAM FOODS PVT. LTD.	
5	IT(SS)A 611/LKW/2026	2021	[D] M/S RUSTAM FOODS PVT. LTD.	
6	IT(SS)A 612/LKW/2026	2022	[D] M/S RUSTAM FOODS PVT. LTD.	
7	IT(SS)A 613/LKW/2026	2021	[D] M/S RUSTAM AGRIFRESH INDUSTRIES PVT. LTD.	
8	IT(SS)A 614/LKW/2026	2022	[D] M/S RUSTAM AGRIFRESH INDUSTRIES PVT. LTD.	
9	IT(SS)A 615/LKW/2026	2023	[D] RUSTAM AGRIFRESH INDUSTRIES PRIVATE LIMITED	
10	IT(SS)A 641/LKW/2026	2021	[D] M/S REHBER FOOD INDUSTRIES PVT. LTD.	
11	IT(SS)A 642/LKW/2026	2022	[D] M/S REHBER FOOD INDUSTRIES PVT. LTD.	
12	IT(SS)A 645/LKW/2026	2022-2023	[A] RUSTAM FOODS PRIVATE LIMITED	
13	IT(SS)A 646/LKW/2026	2021-2022	[A] RUSTAM FOODS PRIVATE LIMITED	
14	ITA 769/LKW/2026	2015-16	[A] ALKA MISHRA	
15	ITA 770/LKW/2026	2015-16	[A] ALKA MISHRA	
16	ITA 791/LKW/2026	2021-22	[A] AJIT KUMAR MAURYA	


**Office Superintendent
For Assistant Registrar
16-Oct-2026**

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 21-OCTOBER-2026 (WEDNESDAY)**

BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	499	LKW	2026	2012-13	[A] DINESH KUMAR SAWHNEY	SMC	

**BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	757	LKW	2024	2017	[D] SUNIL KUMAR	B	


**Office Superintendent
For Assistant Registrar
16-Oct-2026**


INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 22-OCTOBER-2026 (THURSDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
IN COURT ROOM 1**

WEBEX MEETING ID-26420785626 PASSWORD-12345

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 669/LKW/2026	2018-19	[A] MAA SHIVPARA SHIKSHAN AND WELFARE SOCIETY	
2	ITA 679/LKW/2026	2018-19	[A] SAHARA CITY HOMES - BIKANER	
3	ITA 690/LKW/2026	2017-18	[A] KAMINI KHANNA	
4	ITA 722/LKW/2026	2020-21	[A] PANKAJ SRIVASTAVA	
5	ITA 740/LKW/2026	2015-16	[A] RITU OVERSEAS PRIVATE LIMITED	
6	ITA 808/LKW/2026	2013-14	[A] ASHOKA POLY LAMINATORS LIMITED	
7	ITA 946/LKW/2026	2016-17	[A] VEDANTA SIGNALS PVT. LTD.	
8	ITA 947/LKW/2026	2015-16	[A] MAHENDRA KUMAR	
9	ITA 972/LKW/2026	2015-2016	[A] MAHENDRA KUMAR	
10	ITA 949/LKW/2026	2017-2018	[A] SONPAL SINGH	
11	ITA 950/LKW/2026	2019-20	[A] RANVIR SINGH	
12	ITA 963/LKW/2026	2024-25	[A] RAJ KUMAR GUPTA	
13	ITA 967/LKW/2026	2023-24	[A] SHARDA BUX SINGH	
14	ITA 975/LKW/2026	2020-2021	[A] KRISHNA KANT OJHA	
15	ITA 976/LKW/2026	2021-2022	[A] KRISHNA KANT OJHA	

*Office Superintendent
For Assistant Registrar
16-Oct-2026*

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 22-OCTOBER-2026 (THURSDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX MEETING ID-26420785626 PASSWORD-12345**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1689/ALLD/1983	1974-75	[A] THE BRITISH INDIA CORPORATION LTD.	
2	ITA 226/LKW/2023	2018-19	[D] SUBHAM POLUCHEM PRIVATE LIMITED	
3	ITA 227/LKW/2024	2013-14	[A] SHIVA NEETI DEVELOPERS	
4	BMA 485/LKW/2024	2019-20	[D] DEEPAK MANSUKHLAL KOTHARI	
5	BMA 486/LKW/2024	2019-20	[D] DEEPAK MANSUKHLAL KOTHARI	
6	CO 66/LKW/2025	2019-20	[A] DEEPAK MANSUKHLAL KOTHARI	
7	IT(SS)A 581/LKW/2024	2017-18	[A] HARSAHAIMAL SHIAMLAL JEWELLERS PVT. LTD.	
8	ITA 586/LKW/2024	2017-18	[D] HARSAHAIMAL SHIAMLAL JEWELLERS PRIVATE LIMITED	
9	ITA 661/LKW/2025	2021-22	[D] HARSAHAIMAL SHIAMLAL JEWELLERS LUCKNOW PRIVATE LIMITED	
10	ITA 662/LKW/2025	2021-22	[D] HARSAHAIMAL SHIAMLAL JEWELLERS PRIVATE LIMITED	
11	ITA 100/LKW/2025	2012-13	[A] RAM ASRE GUPTA	
12	ITA 101/LKW/2025	2013-14	[A] RAM ASRE GUPTA	
13	ITA 457/LKW/2025	2018-19	[A] SANJEEV KUMAR GUPTA	
14	ITA 460/LKW/2026	2018-2019	[A] MANJU TYAGI	
15	ITA 507/LKW/2026	2016-17	[A] SUDHA GUPTA	
16	ITA 597/LKW/2026	2013-14	[A] ASHRAF USMANI	
17	ITA 599/LKW/2026	2026-27	[A] CHERRY BLOSSOM FOUNDATION	
18	ITA 608/LKW/2026	2016-17	[A] ACCURATE FINVEST PRIVATE LIMITED	


Office Superintendent
For Assistant Registrar
16-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 22-OCTOBER-2026 (THURSDAY)**

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**
AND **SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	339	LKW	2025	2016-17	[A] M/S RAGHWENDRA RAJENDRA PUBLIC EDUCATIONAL SOCIETY	A		

CLARIFICATION MATTERS											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks
1	ITA	159	LKW	2016	2011-12	[A] SMT. NIMMI RAJNI (OLD APPEAL)				A	OLD APPEAL
2	ITA	456	LKW	2017	2011-12	[A] SMT. NIMMI RAJANI (OLD APPEAL)				A	OLD APPEAL


**Office Superintendent
For Assistant Registrar
16-Oct-2026**
